MINISTRY OF LABOUR AND EMPLOYMENT
(Coordination Section)

CORRIGENDUM

New Delhi, the 24th February, 2011

S.O. 471(E).—In the notification of the Government of India in the Ministry of Labour and Employment (Coordination Section), vide number S.O. 217(E), dated the 31st January, 2011, published in the Gazette of India, Extraordinary, Part II, Section 3, Sub-section (ii), dated the 1st February, 2011, in line 12, for the word “clearners”, read “cleaner”.

[F. No. Z-20025/30/2010-Coord.]

K. M. GUPTA, Economic Adviser